केनरा बैंक Canara Bank
(A Government of India Undertaking)

GIRIYANHALLI BRANCH
Mob : 9449860096
E-mail : cb12006@canarabank.com

POSSESSION NOTICE [Section 13(4) (For Immovable Property)

Whereas: The undersigned being the Authorised Officer of the **Canara Bank** under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated **13.09.2022** calling upon the borrower **Smt Sayeda Saba Kouser** to repay the amount mentioned in the notice, being **Rs.82,26,096.00** (Rupees Eighty Two Lakhs Twenty Six Thousand Ninty Six Only) within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him / her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this **01st day of December 2022.**

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Canara Bank** for an amount of **Rs.82,26,096.00** and interest thereon.

The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property: (1) All the piece and parcel of the Western portion of the house property bearing No. 23, present BBMP Khatha No. 23/4, PID No. 6-31-23/4, situated at 3rd Cross Road Mahammedan Block (M.D.Block), Malleshwaram Bengaluru measuring East-West: 20 feet and North-South: 13.8 feet along with 3 feet common passage and bounded on the: East by : 3 feet common passage, West by: Property bearing No. 23/3, North by : Property belonging to Zamrudunnissa and Late Syed Meer, South by: Private property.

(2) All the piece and parcel of the property bearing No. 217/38/3, PID No. 152500940006200051, erstwhile converted land bearing Survey No. 38/3 (Old Survey No. 38, still older Survey No. 99) situated at Galigenahalli Village, Hebbur Hobli, Tumkur Taluk, Tumkur District, measuring 22 guntas i.e.,23958 square feet and bounded on the East by : Land belonging to Sulaiah, West by: Land belonging to Ganganna and Rathnamma, North by: Land belonging to Ganganna and Rathnamma, South by: Road.

Date : 01.12.2022
Place : Tumkur

Sd/-Authorized Officer
Canara Bank

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF STAKEHOLDERS OF BANGALORE AIRPORT RAIL LINK LIMITED

1.	Name of Corporate Person	**Bangalore Airport Rail Link Limited**
2.	Date of Incorporation of Corporate Person	31/03/2008
3.	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identification Number /Limited Liability Identity Number of Corporate Person	U63031KA2008SGC045831
5.	Address of the Registered Office and Principal Office (If Any) of Corporate Person	BMRCL Site Office, 4th Floor Beside Deepanjali Nagar Metro Station, Mysore Road Bangalore- 560026
6.	Liquidation Commencement Date Of Corporate Person	28.11.2022
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Ratnakar Shetty RPAR & Co LLP, #16, Level 3, Skyline Towers, 7 th Cross, Sampige Road, Malleswaram, Bangalore-560003 E-mail address: rcshetty.co@gmail.com Contact No: 9986404040 Registration No: IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	Last date of Submission of claims	27.12.2022

Notice is hereby given that Bangalore Airport Rail Link Limited has commenced voluntary liquidation on 28.11.2022.

The stakeholders of Bangalore Airport Rail Link Limited are hereby called upon to submit proofs of their claims, on or before 27.12.2022 to the Liquidator at the address mentioned against item 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 02.12.2022
Place: Bengaluru

Name and Signature of the Liquidator
Ratnakar Shetty
Liquidator

बैंक ऑफ बड़ौदा Bank of Baroda

BANK OF BARODA

Regional Office Mandya, 1st floor, Makam Towers 2nd Main, Vivekananda road, Ashoknagar, Mandya -571401.
Tel : 91(8232)-220577, K.R. Pet Branch

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)

Whereas, The Undersigned Being The Authorized Officer Of **The Bank Of Baroda** Under The Securitization And Reconstruction Of Financial Assets And Enforcement Of Security Interest Act, 2002 (54 Of 2002) And In Exercise Of Powers Conferred Under Section 13(12) Read With Rule 3 Of The Security Interest (Enforcement) Rules, 2002 Issued Demand Notice Dated **23-05-2022** Calling Upon The Borrowers **1. Mr. D P Kumar** S/o. Papegowda, **2. Mrs. Bharathi** W/o. D. P. Kumar, Both are Residing at : **Address 1:** Jayanagar Extension, K R Pet Town, Mandya District – 571426, **Address 2:** Doddeganahalli Village, Berunahalli Panchayath, K R Pet Taluk, Mandya District – 571426. And **1. Mr. Jayaramu .A** S/o Krishnegowda, # 871, K R Pet Town 10, K R Pet Town, Mandya (Dist)-571426 (Guarantor For Loan Account 1). **2. Mr. H J Ramesh** S/o Javaregowda, Hemmanahalli Village, Murukanahalli Post, K R Pet Taluk, Mandya(Dist)-571426 (Guarantor For Loan Account 2) To Repay The Amount Mentioned In The Notice Being **Rs.4,19,049.77/- (Principal Balance As On 23.05.2022) + Rs.59,234.98/- (Unapplied Interest From 15-04-2018 To 23.05.2022) Aggregating To Rs. 4,78,284.75/- + Any Other Charges(For Loan Account 1) And Rs.1,77,325.48/- (Principal Balance As On 23.05.2022) + Rs.26,009.55/- (Unapplied Interest From 15-04-2018 To 23-05-2022) Aggregating To Rs. 2,03,335.03/- + Any Other Charges (For Loan Account 2)** Within 60 Days From The Date Of Receipt Of The Said Notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub section (4) of Section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules 2002 on this **1st day of December of the year 2022.**

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank of Baroda for an amount of **Rs.4,19,049.77/- (Principal Balance as on 23.05.2022) + Rs.59,234.98/- (Unapplied Interest from 15-04-2018 to 23.05.2022) aggregating to Rs. 4,78,284.75/- + Any other charges(For Loan account 1) and Rs.1,77,325.48/- (Principal balance as on 23.05.2022) + Rs.26,009.55/- (Unapplied Interest from 15-04-2018 to 23-05-2022) aggregating to Rs. 2,03,335.03/- + Any other charges(For Loan Account 2).**

The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

All the part and parcel of property situated at municipal assessment No. 3111/A, measuring East to West: 32 Ft and North to South: 40 Ft, Jayanagar Extension, K R Pet Town, Mandya – 571426. Boundaries: East : Site of M S Nanjappa, West : Land of Police Ranga Swamy, North : House of Marigowda and Site of Channegowda, South : Hosaholalu – K R Pet to Club Main Road.

Date: 01.12.2022
Place: Mandya

Sd/- Chief Manager & Authorised Officer,
Band of Baroda, Mandya

यूनियन बैंक ऑफ इंडिया Union Bank of India
भारत सरकार का उपक्रम A Government of India Undertaking
आन्ध्रा Andhra | कार्पोरेशन Corporation

HENNUR MAIN ROAD BRANCH
No.606, 4th Cross, 2nd Block, HRBR Layout, Kalyanagar, Bangalore-560043.
Ph: 080-22958215/16
Email: ubin0552275@unionbankofindia.bank

POSSESSION NOTICE [Rule - 8 (1)] (For immovable Property)

Whereas, the under signed being the Authorised Officer of **Union Bank of India, Hennur Main Road Branch** under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under Section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notices dated calling upon the following Borrowers / Guarantors / Mortgagers to repay the amount mentioned in the notice with further interest / cost etc,. within **60 days** from the date of the said notice. Details of demand notices such as date of issue and loan outstanding amount are mentioned against each borrower under.

1. Name of the Borrowers/Mortgagers: 1) Mrs Rekha G Rao W/o H S Appaiah Residing at B-77, (Site No-7), 18/25, Khata No-109/1, Atma Vidyanagar, Byrathi Village, Opp Gavisiddeshwara Temple, Dodda Gubbi Main Road, Bangalore - 560077.
Demand notice dated:09-09-2022 Possession Notice Date : 28-11-2022
Total amount mentioned in the notice: Rs. 12,81,242.86/-(Rupees Twelve Lakh Eight One Thousand Two hundred and Forty Two and paisa Eighty Six Only) and interest thereon.
Description of Immovable Property: Land and Building All that piece and parcel of immovable property bearing (Site No.7) B-77, 18/25, Khata No-109/1, Atma VidyaNagar, Byrathi Village, Opp Gavisiddeshwara Temple, Dodda Gubbi Main Road, Bangalore - 560077. Measuring East to West 56 Feet, North to South 40 Feet in all measuring 2240 Sq. Ft. East by: 25 Ft Wide Road, West by: Site No 10, North by: Site No 08, South by: Site No 06.

2. Name of the Borrowers/Mortgagers: 1) Mrs Shanthamma W/o Mr Papanna D S **2) Co-Obligant Mr Papanna D S** Both are residing at No-229, 6th "A" Cross Road, Thulasamma Layout, Manorayanapalya Village, RT Nagar Post, Kasaba Hobli, Bangalore-560032.
Demand notice dated: 12-08-2022 Possession Notice Date: 28-11-2022
Total amount mentioned in the notice: Rs. 20,42,033.47/- (Rupees Twenty Lakh Forty Two Thousand and Thirty Three and paisa Forty seven Only) and interest thereon.
Description of Immovable Property: Land and Building All that piece and parcel of Eastern portion of property bearing No.48, Khata No 46/1,BBMP No 46/1, Ward No 96, PID No 96-110-48, 6th A Cross, Manorayana Palya, Cholanayakanahalli Dhakale, Kasaba Hobli, Bangalore North Taluk Now comes under the limits of BBMP Bangalore-560032. East by: Site No.12, West by: Remaining Western Portion of Site No 48, North by: Property belonging to Sri Chikka Anjanappa and Corporation Drainage, South by: Road.

The Borrowers having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 8 of the Security Interest Enforcement) Rules 2002 on above dates.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **Union Bank of India, Hennur Main Road Branch** for the amount mentioned against their names with further interest accrued thereon and cost.

The borrower's attention is invited to the provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Place: Bengaluru
Date: 28/11/2022

Sd/- Authorised Officer
Union Bank of India

JANA SMALL FINANCE BANK
(A scheduled commercial bank)

Head Office: The Fairway, Ground & First Floor, Survey No.: 10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071.

PUBLIC NOTICE FOR AUCTION OF GOLD ORNAMENTS

The below mentioned borrowers have failed to repay the loan and redeem the gold ornaments within the stipulated time in spite of several reminders. The Gold Jewellery/ ornaments pledged under the said loan accounts by the below listed borrowers will be sold in public/ Online/ private auction at our Branch premises on **08-12-2022** at **10.30 AM.** Those willing to participate are requested to contact the branch. The Bank reserves the right to accept or reject any bid without assigning any reason whatsoever. Please note if the auction does not get completed on the same day, the same will follow the subsequent days on the same terms and conditions. If the customer is deceased all the conditions pertaining to auction will be applicable to nominee/ legal heir. The Borrower are hereby notified to pay the upto date interest and ancillary expenses before the date of auction, failing which the pledged gold ornaments will be sold and balance dues if any will be recovered with interest and cost. For any queries and terms and conditions contact branch. For details of branch address visit **www.janabank.com.**

Sr. No.	Loan Account No.	Name of Borrower/Co-Borrower	Gross Weight of Pledged Gold Ornaments
1	30138730022036	Rajini J	12.7
2	30138730023361	Raju Vanitha R	4
3	30138730023473	Harish J	4
4	30138730023591	Devi G	13.2
5	30138730023766	Annapurni C	11.2
6	30138730023779	Annapurni C	12.4
	Jana Small Finance Bank Ltd., #5C-408, Yoga Spandana Complex, First Floor, Opposite Ramamurthynagar Police Station, Ramamurthynagar Main Road, Bangalore-560016, India.		
7	30198730026494	Kavitha Palani	4
8	30198730026521	Amulu	14.4
9	30198730026583	Sowmya S	3.8
10	30198730026709	Kavitha P	4.1
11	30198730026850	Kokila	4
12	30198740003215	Jayanthi J	34.3
	Jana Small Finance Bank Ltd., No.39/2, Ground Floor, 2nd Main, 2nd Floor, C K C Garden, Mission Road Cross, Bangalore-560027, India.		
13	30318160000433	Lata Mudaraddi	9.16
14	30318730017828	Manjula Sarvade	11.6
15	30318730018580	Venkatesh Dandappanavar	10.2
16	30318730018716	Chandrappa Batadur	4.3
17	30318730018771	Victor Paul Siginam	4.7
	Jana Small Finance Bank Ltd., 1st Floor, IB Patil Complex, Kusugal Main Road, Keshvapur, Hubli, KA, Hubli-580023, India.		
18	30488730022259	Shabanum Shekhasanadi	17.46
19	30488730023275	Archana Masekar	10.83
20	30488730023288	Mehaboobi Shekhasanadi	5.33
21	30488730023479	Fakkirappa Harijan	4.58
22	30488730023532	Zafrullakhan Pathan	4.97
	Jana Small Finance Bank Ltd., Building No.14089/A/3, Kalaghatagi Main Road, Saraswathpur, Dharwad-580002, India.		
23	30668160000251	Sidarai Karenkuppi	51.2
24	30668730009101	Renuka Khanduri	28
25	30668730009752	Vijay Patil URF Vadagaonkar	19.04
26	30668730009791	Renuka Shipparmati	10.1
27	30668730009851	Khachu Balekundri	4.3
28	30668730009914	Pavan Naik	4.95
29	30668730009930	Lagamavva Sanadi	9.9
	Jana Small Finance Bank Ltd., 2nd Floor, CTS No.4830/27ABC, Dhamanekar Arcade, Opp. District Civil Hospital, Dr. B R Ambedkar Road, Belgaum-590001, India.		
30	31128160000381	Manjunath M	22.5
31	31128160000394	Manjunath M	40.4
32	31128730027650	Kasthuri Krishnappa	6.2
33	31128730027765	Imran Khan	33.7
34	31128730028844	Abishek N N	6.1
35	31128730028870	P Pradeepa	14.3
36	31128730028962	Subramani R	6.45
37	31128730029005	Ananda S	6
38	31128730029044	Manjunath L	11.6
	Jana Small Finance Bank Ltd., 2nd Floor, No.880-343/342/344, SS Complex, BH Road, Shimoga-577202, India.		
39	31138730030583	Mallamma Singe	4.3
40	31138730030722	Bhimappa Kamble	4.9
41	31138730033119	Gangappa Bagalkot	21
42	31138730033122	Satish Chavan Chavan	13.9
43	31138730033208	Guranagouda Hiregoudar Hiregoudar	26.8
44	31138730033323	Javeed Attar	4.6
45	31138730033632	Rafeeq Makandara	4.4
46	31138730033671	Sandeep Byakod	19.7
47	31138730033796	Prakash Lamani	22.1
48	31138730033872	Rakeshkumar Halagani	9.9
49	31138730033948	Ayesha Loni	4.4
50	31138730034020	Aslam Jamadar	16.7
51	31138730034033	Basamma Hiremath	46.6
52	31138730034151	Rapik Nalbanda	28.5
53	31138730034237	Laxman Chavan	12.6
54	31138730034250	Adbulrazak Makandar	58.7
	Jana Small Finance Bank Ltd., 2nd Floor, CTS. No.1334/A, Above Jayalakshmi Transport Co. Shahpeth, Bijapur-586101, India.		
55	31768160000253	Nagshetty S	23.42
56	31768730009731	Lalita S	7.57
57	31768730009922	Simon S	5
58	31768730009958	Aravind K	20.5
59	31768730009997	Pawan A	5.88
60	31768730010015	Pawan A	7.99
	Jana Small Finance Bank Ltd., Ground Floor, Below Laxmi International Hotel, Shivanagar, Bidar-585401, India.		
61	31788160002240	Ananda D	44.08
62	31788160002250	Anand D	14.66
63	31788160002352	Yogesh T G	12.09
64	31788730010963	Ranjitha H	4.8
65	31788730010976	Poornima R	5.3
	Jana Small Finance Bank Ltd., Ground Floor, Chandana Complex, AR No.103 and New No.210, Harsha Mahal Road, Hassan-573201, India.		
66	31838730036751	Manjula Bhaskar	16.3
67	31838730036926	Asha K	26.9
68	31838730036942	Niranjan M	12
69	31838730039451	Manjula	5.7
70	31838730039477	Manjula Y	6.4
71	31838730039862	Kumar M	14.1
72	31838730039898	Shashimani M	4.9
73	31838730039922	Jagadisha K	12.2
74	31838730039990	Mallesh P	8.8
75	31838730040110	Karupanada D	12
76	31838730040159	Ashwini R	10
	Jana Small Finance Bank Ltd., 1st Floor, Above Dena Bank, Site No.22, Katha No.25, Sharada Nagar, Vasanthpura Main Road, Uttarahalli Hobli, Bangalore-560061, India.		
77	31878730034993	N V Hemanth Kumar	26.07
78	31878730037338	Vishwanath B	3
79	31878730037516	Laxmi Prabhu	27.05
80	31878730037568	Gowtham Raj N	4.1
81	31878730037581	Bhavani K	4.08
82	31878730037644	Vinodkumar Papti	10
	Jana Small Finance Bank Ltd., 1st Floor, No.273-B, Co-Operative House Building Society, Opp. Chowdeshwari Bus Stop, Mathikere, Bangalore-560078, India.		
83	31888730017603	Inkara Shal	4.2
	Jana Small Finance Bank Ltd., Ground and First Floor, Plot No.22 at PID No.85-6-22, Sarvagna Nagar, Wheeler Road, Frazer Town, Bangalore-560005.		
84	31938730010297	Srinivasa G L	12
	Jana Small Finance Bank Ltd., Ground Floor, Hajee Basha Sab Arcade-I, Property No.399/707/1786, Ward No.27, Gangothri Road, Tumkur-572101, India.		
85	31988160000454	Sulochana K	60.3
86	31988160000467	K M Mallikarjuna Swamy	8
87	31988160000470	K M Mallikarjuna Swamy	55.3
88	31988730022964	Vishnuvardhan Kurakula	23.2
89	31988730023010	Rajavali D	4.9
90	31988730023049	Thimothi Kumar M	4.1
91	31988730023052	Thimothi Kumar M	5.1
92	31988730023062	Mohammed Gulam	6.4
93	31988730023227	Mallikarjuna Gouda K P	30
94	31988730023230	Mallikarjuna Gouda K P	17.4
95	31988730023240	Indhumathi K P	5.1
96	31988730023266	Yasheen Basha	10.1
97	31988730023342	Mohammed Gulam	4
98	31988730023355	Hanumakka D	10.4
99	31988730023368	Hanumakka D	3
	Jana Small Finance Bank Ltd., 1st Floor, Maruthi Plaza, PID No.315/29 & House No.143, Moka Road, Gandhinagar Market, Bellary-583101, India.		
100	32018160000237	Basavantappa Bandivaddar	19.11
101	32018160000520	Jivakka Nilugalla	17.32
102	32018160000606	Basavaraj Madar	14.579
103	32018160000619	Basavantappa Bandivaddar	9.73
104	32018730001960	Sharanabasappa Helavar	10.7
105	32018730001996	Manjunath Dodamani	10
106	32018730002042	Sachin Shewale	9.99
107	32018730002055	Iranna Totager	5
108	32018730002144	Heenakousar Naik	16.02
109	32018730002157	Prabhu Ramachandra	34.65
110	32018730002170	Sachin Shewale	5
111	32018730002196	Shridevi Hanjagi	22.17
	Jana Small Finance Bank Ltd., 1st Floor, No.239/2A+B/1D, Plot No.5, Nandagouda Road, Nr. Kerudi Hospital, Vinayaka Nagar, Bagalkot-587101, India.		
112	32278730025876	Lakshammana	16.6
113	32278730025892	Shivanagamma	21.2
	Jana Small Finance Bank Ltd., 1st Floor, No.1809/1809 & 1810/1810, Ramasamudra, Town 'F' Division B.R. Hils, Chamaraj Nagara-571313, India.		
114	32508730027864	Nagarathnamma R	31.7
115	32508730032571	Mary J	16.4
116	32508730032584	Mary J	63.6
117	32508730033904	Lakshmi S	8.9
118	32508730033917	Veena M	12.9
119	32508730033943	Shashikala B M	5.04
120	32508730033969	Muruvayi Balu	3.446
121	32508730034222	Asma Banu	4.37
122	32508730034321	Salomi R	8.7
123	32508730034400	Neha R	5.7
124	32508730034580	Dilshad A	5.4
	Jana Small Finance Bank Ltd., No.543/4, Grnd Floor, above Om Collections, Near Jocky Showroom, Jwalamala Industrial Estate, Deverachikkana Halli Road, Bommanahalli, Bangalore-560068.		
125	32568160000621	Madhusudhanan M	12
126	32568730020332	Rajendra R	3.8
	Jana Small Finance Bank Ltd., 1st Floor, Katha No.68/63, Old No.1534, CKR Complex, Opp. Anekal Bus Stop, Bangalore-562106, India.		
127	32908160000022	N Kiran Kumar	38.7
128	32908730012095	Shanthi Sathish	3.9
129	32908730012106	Devi Shankar	6.1
130	32908730012122	Satish Rao	4.1
131	32908730012132	Triveni N S	4.2
132	32908730012158	Umesha M	4.8
133	32908730012221	Velu M	3.9
134	32908730012310	Manjunath M	4.3
	Jana Small Finance Bank Ltd., 1st Floor, Site No.10, Katha No.269/3, BBMP Katha No.500/408/269/3, Kaggadaspura, Abbaiah Layout, Bangalore-560093, India.		
135	33458160000581	Gowri C	51
136	33458730016677	Anitha N	6
137	33458730016690	Anitha N	9.1
138	33458730017667	Shivaraju G	8.8
139	33458730017743	Murthy N	4.2
140	33458730017756	Shivamma G	15.1
141	33458730017973	Keerthana Kumar N S	5
142	33458730017999	Vasantha N	9.8
	Jana Small Finance Bank Ltd., 1st Floor, No.730, Hinkal Hunsoor Main Road, Mysore-570017, India.		
143	33638730042404	Santhosh Kumar R	4.9
144	33638730042634	Moulana A	9.16
145	33638730044373	H Mahesha	4.998
146	33638730044452	Mallikarjun M	8.6
147	33638730044488	Manjula B A	6.3
148	33638730044883	Kumar N	18.5
149	33638730045350	Vinutha Gajendra	25.5
150	33638730045389	Manikandan P	24.34
	Jana Small Finance Bank Ltd., 1st Floor, # 2/1, Near to Metro Station, Magadi Main Road, Bangalore-560023, India.		
151	33648730023371	Manas K	59.6
152	33648730024779	Monika V	8
153	33648730024842	Shivamma S	4.2
154	33648730025160	Rajeshwari Prakash	7.1
155	33648730025309	Lakshmi Siddaraju	4.6
	Jana Small Finance Bank Ltd., 1st Floor, No.12, Ring Road, above Indian Overseas Bank, Nagarbhavi II Stage, 11th Block, Papareddy Palya, Bangalore-560072, India.		
156	33818160000734	Siddesha B	31.2
157	33818730012900	Palaskshappa B	27.65
158	33818730014801	Vinutha A	4.6
159	33818730014814	Sunil Kumar M B	34.25
160	33818730014892	Jagadisha T	15.83
161	33818730015231	Kavitha M	13.95
162	33818730015474	Sameer M	4.9
163	33818730015487	Gururaj H	4.9
	Jana Small Finance Bank Ltd., Ground Floor, Door.604/B, Khata No.23/19, Siddelingeswara Complex, Hadadi Road, Near Axis Bank, Davangere-577005, India.		
164	33878160000019	Lakshmi S	28.412
165	33878730032277	Manjula R	3.9
166	33878730032327	Shreedhar G	4.88
167	33878730032432	Mala	5.721
	Jana Small Finance Bank Ltd., Ground Floor, No.33/34, Khata No.159, PID No.14-23-33-/34, 1st Cross, Muneshwara Block, Bangalore-560086, India.		
168	34018730016761	Manjula Venkata Ramudu S	14.7
169	34018730016837	Supriya S	7.2
170	34018730016863	Manjula Venkata Ramudu S	23.8
171	34018730016991	Netravathi E	16.4
172	34018730017011	Narasimha Murthy K N	7.8
173	34018730017024	Amreen Taj	17.1
174	34018740000671	Mohan Kumar R	56
	Jana Small Finance Bank Ltd., Ground Floor, No.362, PID No.007-W0377-73-1, Talakaveri Layout, Amruthahalli Main Road, Batarayanapura, Amruthahalli-560092, India.		
175	45358730010752	Pushpalatha H S	9.65
176	45358730010765	Punith Kumar S	7.85
177	45358730010972	Rathnamma	49.4
178	45358730011002	Purushotham N	12.3
179	45358730011031	Hemanth C	17.8
180	45358730011041	Hemanth C	13.55
181	45358730011054	Hemanth C	9.1
	Jana Small Finance Bank Ltd., Ground Floor, No.558, BDA 1st Main Road, Kengeri Upanagar/ Satellite Town, Bangalore-560060, India.		
182	45388730005706	Sheik Reshma Banu J	6.8
	Jana Small Finance Bank Ltd., No.231, Sampige Road, 2nd Main Road, Malleswaram, BBMP Old Ward No.5, New Ward No.35, Bangalore-560003, India.		
183	45428730013222	Madu Pujari	50.8
184	45428730013771	Balu Chavan	30.4
185	45428730013847	Ajit Kumar Ingaleshwar	4.9
186	45428730013910	Bapugouda Police Patil	18.5
	Jana Small Finance Bank Ltd., Ground Floor, #9, MIG, KHB Colony, Solapur Road, Bijapur-586103, India.		
187	45448730001307	Rashida Begum Chakkihare	4.03
	Jana Small Finance Bank Ltd., Ground, Mezzanire & 1st Floors, Door No.#00, Unkal Village, Vidyanagar, Hubli Taluk, Dharward District-580021, India.		
188	45458730012685	Sitabai	10.1
189	45458730012735	Laxmeesh S	19.8
190	45458730013882	Arunkumar M	20.6
	Jana Small Finance Bank Ltd., Ground Floor, No.2-907/23/2, Dr. Savitha Commercial Complex, Opp. Basaveshwara Hospital, Sedam Road, Gulbarga-585105.		
191	45468160000611	Vasanth Kumar R	33.47
192	45468160000692	Manjunatha M	15.2
193	45468730010948	Yatheesha K S	6
	Jana Small Finance Bank Ltd., Ground Floor, Hajee Basha Sab Arcade-I, Property No.399/707/1786, Ward No.27, Gangothri Road, Tumkur-572101, India.		
194	45488160000312	Eresh M	9.4
195	45488160000322	Zakeer H	19.9
196	45488160000756	Sharanabsava A	27.9
197	45488730005900	Radha T	10
	Jana Small Finance Bank Ltd., Ground Floor, Door No.1-4-380, H K Dumba Nursing Home, Orthopedic Centre, I B Road, Near Railway Station, Raichur-584101, India.		
198	46448160000687	Shivanagaiah K	14.1
199	46448160000701	Shivanagaiah K	14.5
200	46448160000711	Hanuk D Sundar	30.249
201	46448160000737	Geetha N	28.3
202	46448160000763	Manikanta C	15.1
203	46448160000789	Jagadish A C	11.3
204	46448730029107	Nagendra Babu	5.7
205	46448730029110	Nagendra S	13.7
206	46448730029120	Srinivasa	13.9
207	46448730029159	Gowramma S	4.9
208	46448730029340	Kiran Kumar N	5.8
209	46448730029392	Manjula	6
210	46448730029413	Mallesha Nayaka KM	5
211	46448730029439	Girish N	4.9
212	46448730029528	Raghuveera P	3.9
213	46448730029541	Madhu M	5.2
	Jana Small Finance Bank Ltd., 1st Floor, No.1809/1809 & 1810/1810, Ramasamudra, Town 'F' Division B.R. Hils, Chamaraj Nagara-571313, India.		
214	46458160000041	Padamavathi Padamavathi	11.7
215	46458160000051	Padamavathi Padamavathi	53.05
216	46458160000077	Padamavathi Padamavathi	28.85
217	46458730004194	Tanveer Pasha	4.3
218	46458730004487	Mubeen Taj A	4.15
219	46458730004490	Narayanaswamy Narayanaswamy	6
220	46458730004537	Ramesh M	11.35
	Jana Small Finance Bank Ltd., Ground Floor, Door No.02, Khaneshmari No. 2434/2, S.A Complex, Ramkishna Road, M.V.Extension, Hoskote-562114, India.		
221	46658160000209	Gajendra C	15.9
222	46658160000251	Naveen Kumar M	9.8
223	46658730016959	Manjunatha R	24.7
224	46658730016972	Narayanaswamy M	3.6
225	46658730017031	Mahesh S A	16.8
226	46658730017044	Mahesh HV	4
	Jana Small Finance Bank Ltd., Ground Floor, No #5, New Khata No.839/3735/3735/5, Old Khata No.3735/3735/5, S.Narasimhaiah Layout, Ward No.22, Left Side of Boodigere Road, 4th Division, Devanahalli Town, Bangalore-562110, India.		
227	46988160000441	Ghururaju B	49.1
228	46988160000977	Muniraju R	28.7
229	46988160001088	Ranganatha N M	169.8
230	46988160001091	Ranganatha N M	19.7
231	46988730028650	Sumanthu R	26.5
232	46988730028676	Manoj B R	9.5
233	46988730028739	Prasanna Kumar R	23.8
	Jana Small Finance Bank Ltd., Ground & 1st Floor, Door No.#66, Khata No.865/66, Rojipura Village, Hasaba Hobli, Doddaballapura Taluk, Bangalore-561203, India.		
234	47468730004235	Srinivasulu	40.7
	Jana Small Finance Bank Ltd., Ground Floor, Bearing No.7M-414, HRBR 1st Block Extension, Bangalore-560043, India.		
235	47518730000969	Ramesh V	47.1
	Jana Small Finance Bank Ltd., Ground Floor, No.140I, HSR Layout, 5th Main, 6th Sector, Bangalore-560034, India.		

Place: Karnataka
Date: 03.12.2022

Sd/- Authorised Officer
Jana Small Finance Bank Limited

ಧಾರ್ಮಿಕ ಆಚರಣೆಗಳು ಸಾಕಷ್ಟು ಮಹತ್ವವನ್ನು ನಮ್ಮ ಸಂಸ್ಕೃತಿ ಪರಂಪರೆಯಲ್ಲಿ ಪಡೆದುಕೊಂಡಿದೆ. ಅದನ್ನು ನಿರ್ಲಕ್ಷಿಸುವ ಕೆಲಸ ಸಲ್ಲ. ಭಕ್ತಿಭಾವದಿಂದ ಆಚರಣೆ ಮಾಡಿ ಭಗವಂತನ ಕೃಪೆ ದಕ್ಕಿಸಿಕೊಳ್ಳಬೇಕು

■ ಎಂಟಿಬಿ ನಾಗರಾಜ್ | ಸಚಿವರು

ಬೆಂಗಳೂರು ನಗರ-ಗ್ರಾಮಾಂತರ

ಶ್ರೀ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವ

ದೇವನಹಳ್ಳಿ: ದೇವನಹಳ್ಳಿ ಐತಿಹಾಸಿಕಕೋಟೆಯ ಇತಿಹಾಸವಿದ್ದು, ಮಳೆಯಾದ ಸಂದರ್ಭದಲ್ಲಿ ಕೋಟೆಯ ಕೆಲವು ಕಡೆಗಳಲ್ಲಿ ಶಿಥಿಲಗೊಂಡಿರುವುದನ್ನು ಪ್ರಾಚ್ಯವಸ್ತು ಸಂಗ್ರಹಾಲಯ ಮತ್ತು ಪುರಾತತ್ವ ಇಲಾಖೆ ಎಚ್ಚೆತ್ತುಕೊಂಡು ಅಭಿವೃದ್ಧಿಗೊಳಿಸಬೇಕೆಂದು ಮಾಜಿ ಶಾಸಕ ಪಿಳ್ಳಮುನಿಶಾಮಪ್ಪ ಒತ್ತಾಯಿಸಿದರು.

ದೇವನಹಳ್ಳಿ ಪಟ್ಟಣದ ಶ್ರೀ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವ ಸೇವಾ ಸಮಿತಿ, ಧಾರ್ಮಿಕ ಮತ್ತು ದತ್ತಿ ಇಲಾಖೆ ವತಿಯಿಂದ ನಡೆಯುತ್ತಿರುವ ಶ್ರೀ ವೇಣು ಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವದ ಮೊದಲ ದಿನದಲ್ಲಿ ಪಟ್ಟಣವು ವಿದ್ಯುತ್ ದೀಪಾಲಂಕಾರದಿಂದ ಕಂಗೊಳಿಸುವುದರ ಮೂಲಕ ಶ್ರೀ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವ ಸಂಕಲ್ಪ, ಪುಣ್ಯಾಹ, ವೇದಪಾರಾಯಣ, ಸಹಸ್ರ ಮೋದಕಹೋಮ, ಪೂರ್ಣಾಹುತಿ ಪೂಜಾ ಕಾರ್ಯಕ್ರಮ ದಲ್ಲಿ ಭಾಗವಹಿಸಿ ಅವರು ಮಾತನಾಡಿದರು. ಈಗಾಗಲೇ ಲಕ್ಷದೀಪೋತ್ಸವ ಕಾರ್ಯಕ್ರಮ ಅಧಿಕೃತವಾಗಿ ಗಣಪತಿ ಪೂಜೆಯನ್ನು ಮಾಡುವುದರ ಮೂಲಕ ಪ್ರಾರಂಭಿಸಲಾಗಿದೆ. ನಮ್ಮ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷ ದೀಪೋತ್ಸವ ಸಮಿತಿಯ ಅಧ್ಯಕ್ಷತೆ ವಹಿಸಿರುವ ಶಾಸಕ ಎಲ್.ಎನ್.ನಾರಾಯಣಸ್ವಾಮಿ ಅವರ ನೇತೃತ್ವದಲ್ಲಿ ಮಾಜಿ ಶಾಸಕರು, ಎಲೆಕೃಷ್ಣಪ್ಪ ಅವರ ವಂಶಸ್ಥರು, ಮುಖಂಡರಾದ ಸಿ.ಜಗನ್ನಾಥ್, ಎಲ್ಲಾ ಮುಖಂಡರು ಮತ್ತು ತಾಲೂಕಿನ ಜನತೆಯ ಸಮ್ಮುಖದಲ್ಲಿ ನಡೆಯುತ್ತಿದೆ. ಈಗಾಗಲೇ ಉಸ್ತುವಾರಿ ಸಚಿವ ಸುಧಾಕರ್ ಅವರನ್ನು ಭೇಟಿ ಮಾಡಿದಾಗ ಜಿಲ್ಲಾಡಳಿತ ಮತ್ತು ತಾಲೂಕು ಆಡಳಿತವನ್ನು ಚುರುಕುಗೊಳಿಸಲಾಗುತ್ತದೆ ಎಂದು ಹೇಳಿರುತ್ತಾರೆ. ಶಿಥಿಲಗೊಂಡ ಕೋಟೆಯನ್ನು ಅಭಿವೃದ್ಧಿ ಗೊಳಿಸಲು ಎಲ್ಲಾ ಮುಖಂಡರು ಒತ್ತಾಯಿಸುತ್ತಿದ್ದಾರೆ. ಈ ಲಕ್ಷದೀಪೋತ್ಸವ ಕಾರ್ಯಕ್ರಮವು ಎಲ್ಲರಿಗೂ ಶಾಂತಿ, ಸಮೃದ್ಧಿ ಕರುಣಿಸಲೆಂದು ಪ್ರಾರ್ಥಿಸಿದರು.

IN THE COURT OF THE XXII ADDL. CITY CIVIL AND SESSIONS JUDGE AT BENGAURU
P & Sc. No. 760 / 2022 (CCH-07)

Sri. BHASKARA SURYANARAYAN, S/o Late. Suryanarayana N.L., Aged about 53 years, Residing at No. 52/1, 8th Main (New 11 Main) Venkatappa Layout, Hosakerehalli, B.S.K. 3rd Stage, Bengaluru South, Bengaluru-560085.
...PETITIONER No.1

Smt. MANGALA N.S, D/o Late. Suryanarayana .N.L, W/o Sri Prabhakar, Aged about 55 years, Residing at No.283/A, 8th "C" Main, 2nd Stage, Milk Colony, Near Milk Colony Post Office, Malleshwaram West, Bengaluru-560 055.
...PETITIONER No. 2

SRI. MURALI .S S/o Late. Suryanarayana N.L, Aged about 51 years, Residing at Skanda, 1st Main Road, 1st "B" Cross, Nrupathunga Ext. Setthalli Road, Tumkur - 572 102. **...PETITIONER No. 3**

Represent by their GPA Holder of Petitioner No. 1 and 2 Sri. Bhaskara Suryanarayan, S/o. Late Suryanarayana N.L.

V/s

Nil **...Respondent**

PUBLIC NOTICE

WHEREAS the petitioners have filed the above petition under section 372 of Indian Succession Act for the grant of Succession Certificate and any other reliefs in their favour with respect of the schedule left by the mother of the petitioners who passed away on 07.09.2017 at their residence. This Hon'ble court has posted the above case for hearing **on 27.01.2023 at 11.00 A.M.** interested parties in the above subject matter may appear before the court on the above date **11.00 A.M** without fail, otherwise the matter will be heard and determined ex-parte.

SCHEDULE

Present/Current value of **Rs. 4,01,318/- (Rupees Four Lakhs One Thousand Three Hundred and Eighteen Only)** the UTI Mutural Fund Folio Nos as under:

a) Folio No. 517258124931,
Value of Rs. 34,986=00
b) Folio No. 517258124931,
Value of Rs. 2,24,408=21
c) Folio No. 51417419911, Value of Rs. 78,134=60
d) Folio No. 50233152751, Value of Rs. 63,789=56
Total Value of the Rs. 4,01,318=37.

Given under my hand and seal of the court on this 30.11.2022.

By Order of the Court, Assistant Registrar, City Civil Court, Bangalore
Advocate for Petitioners :
MANJUNATHA .K.T, Advocate
No. 914/1/2, 13th Main, Pipeline Maruthi Circle, Hanumanthanagar, Bengaluru - 560 019.

ಸಾಲ ವಸೂಲಾತಿ ಮೇಲ್ಮನವಿ ನ್ಯಾಯಮಂಡಳಿ, ಚೆನ್ನೈ
2022ರ ಐ.ಎ. ನಂ. 219
2016ರ ಎಂ.ಎ. ನಂ. 64

ಕೋಟಕ್ ಮಹೀಂದ್ರ ಬ್ಯಾಂಕ್ ಲಿಮಿಟೆಡ್
...ಅರ್ಜಿದಾರರು/ಅಪೀಲುದಾರರು
– ವಿರುದ್ಧ –
ಮೆ॥ ಕ್ರಿಯೇಟಿವ್ ಡಿಸೈನ್ ಸಿಸ್ಟಮ್ಸ್ & ಸಾಫ್ಟ್‌ವೇರ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
...ಪ್ರತಿವಾದಿಗಳು/ಪ್ರತಿವಾದಿಗಳು

ಗೆ,
ನವವಿಕಾಸ ಜಲ್ಲರ್ಸ್ & ಡೆವಲಪರ್ಸ್
–ಆರ್7– ಉದ್ದೇಶಿತ ಪ್ರತಿವಾದಿಗಳು
ಪಾಲುದಾರರು, ಕಚೇರಿ: ಫ್ಲ್ಯಾಟ್ ನಂ. 2, ಕ್ರೆಸೆಂಟ್ ಕೋರ್ಟ್, ನಂ. 8 ಕ್ರೆಸೆಂಟ್ ರಸ್ತೆ, ಹೈ ಗ್ರೌಂಡ್ಸ್, ಬೆಂಗಳೂರು – 560 001.
ಮತ್ತು
ನವವಿಕಾಸ ಜಲ್ಲರ್ಸ್ & ಡೆವಲಪರ್ಸ್
ನಂ.26, ವಿಕ್ಟೋರಿಯಾ ರಸ್ತೆ, ಬೆಂಗಳೂರು–560047.
ಸರ್,
ಮೇಲಿನ ಮೇಲ್ಮನವಿಯಲ್ಲಿ ಏಳನೇ ಪ್ರತಿವಾದಿ ಯಾಗಿ ಪ್ರಸ್ತಾವಿತ ಪ್ರತಿವಾದಿಯನ್ನು ಪ್ರತಿಪಾದಿಸಲು ಮೇಲ್ಕಂಡ ಹೆಸರಿನ ಅರ್ಜಿದಾರ / ಅಪೀಲಂಟ್ ಬ್ಯಾಂಕ್ ಮೇಲಿನ ಐಏ ಅನ್ನು ಸಲ್ಲಿಸಿದೆ.
ಮೇಲಿನ ಐಏ ದಿನಾಂಕ 18.11.2022 ರಂದು ಗೌರವಾನ್ವಿತ ಅಧ್ಯಕ್ಷರು, ಆಖಂಖಿ, ಚೆನ್ನೈ ಅವರ ಮುಂದೆ ಹಾಜರಾಗಿದ್ದು, ನಮ್ಮ ವಾದವನ್ನು ಆಲಿಸಿ ಮಾನ್ಯವೆಂದು ಪರಿಗಣಿಸಿದ ಗೌರವಾನ್ವಿತ ಅಧ್ಯಕ್ಷರು ನಿಮ್ಮೆಲ್ಲರಿಗೂ ದಿನಾಂಕ 06.12.2022 ರೊಳಗೆ ಹಿಂದಿರುಗಿಸಬಹುದಾದ ನೋಟಿಸ್ ನೀಡಿದ್ದಾರೆ.
ಗೌರವಾನ್ವಿತ ಸಾಲ ವಸೂಲಾತಿ ಮೇಲ್ಮನವಿ ನ್ಯಾಯಮಂಡಳಿ, 7ನೇ ಮಹಡಿ, ಹೆಚ್ಚುವರಿ ಕಚೇರಿ ಕಟ್ಟಡ, ಶಾಸ್ತ್ರಿ ಭವನ, ಹ್ಯಾಡೋಸ್ ರಸ್ತೆ, ಚೆನ್ನೈ–600 006 ಇಲ್ಲಿ ದಿನಾಂಕ 06.12.2022 ರಂದು ಬೆಳಗ್ಗೆ 10.30 ಗಂಟೆಗೆ ಖುದ್ದಾಗಿ ಅಥವಾ ವಕೀಲರ ಮೂಲಕ ಹಾಜರಾಗಲು ಸೂಚಿಸಲಾಗಿದೆ. ವಿಫಲವಾದಲ್ಲಿ ನಿಮ್ಮ ಅನುಪಸ್ಥಿತಿಯಲ್ಲಿ ಮೇಲಿನ ಐಏ ಅನ್ನು ಕೇಳಲಾಗುತ್ತದೆ ಮತ್ತು ನಿರ್ಧರಿಸಲಾಗುತ್ತದೆ.

ಮೆ॥ ರಾಮಲಿಂಗಂ ಮತ್ತು ಅಸೋಸಿಯೆಟ್ಸ್,
ವಕೀಲರು,
ಅರ್ಜಿದಾರರು/ಅಪೀಲ್ದಾರರ ವಕೀಲರು.
ನಂ.321 (ಹಳೆಯ ನಂ. 155), 2ನೇ ಮಹಡಿ,
ತಂಬು ಚೆಟ್ಟಿ ಸ್ಟ್ರೀಟ್, ಚೆನ್ನೈ – 600 001.

IN THE COURT OF THE HON'BLE 73rd CITY CIVIL JUDGE AT BANGALORE (CCH-74)
O.S. No. 26089 / 2022

BETWEEN : V. BHASKAR, Aged about 63 years , S/o Veerabhadrappa, Residing at No. 2, Near Jayalakshmi School, Muniswamappa Road, Subbaihannapalya, M.S. Nagar Post, Bangalore - 560033, Represented by his GPA Holder Smt. M. VIJAYA, Aged about 50 years, W/o V. Bhaskar
...PLAINTIFF

AND : 1. Smt. LAKSHMI, Aged about 30 years W/o Late Rajesh
2. Sri. Muruga, Aged about 37 years, S/o Settu,
3. Sri Venkatesh, aged about 35 years, S/o Settu, All are Residing at No. 22, Sai Enclave 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore - 560 043. **...DEFENDANTS**

NOTICE TO THE DEFENDANTS AS PER ORDER V RULE 20 OF CODE OF CIVIL PROCEDURE BY WAY PAPER PUBLICATION

1. Smt. LAKSHMI, Aged about 30 years, W/o Late Rajesh, **2. Sri. Muruga**, aged about 37 years, S/o Settu, **3. Sri Venkatesh,** aged about 35 years, S/o Settu, All are Residing at No.22, Sai Enclave, 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore 560043.

Take notice that the Plaintiff above named has filed the present suit seeking the relief of Permanent Injunction and such other reliefs in respect of the suit Schedule properties against you. You are hereby summoned to appear in this court in person or through pleader **on 10.01.2023 at 11.'0 Clock** to answer the same failing which the matter will be heard and determined placing you as exparte.

SCHEDULE OF THE PROPERTY

Item No. 1: All that piece and parcel of the property bearing House List **Khatha No. 197/1, Situated at SUBBAIANAPALYA, Banaswadi Dhakle, K.R. Puram Hobli, Bangalore South Taluk**, Presently Bangalore East Taluk, within the limits of BBMP, Bangalore and bounded on the :

East by : Mathai Pillai's House, **West by** : K.B. Pillai's House, **North by** : 20 Feet Road, **South by** : Krishnappa's House.

Measuring East to West 28+52/2 feet and North to South 30 ½ + 39 feet along with existing house constructed in the property.

Item No. 2 : All that piece and parcel of the property bearing Site No. 6, Khatha No. 24/6, Situated at HORAMAVU VILLAGE, K.R. Puram Hobli, Bangalore East Taluk, within the limits of BBMP, Bangalore and bounded on the:

East by : Private Property, **West by** : 25 Feet Road, **North by** : Site No. 5, **South by** : Site No. 7.

Measuring East to West 40 feet and North to South 30 feet totally measuring 1200 sq.ft.

By Order of the Court, Sheristedar, City Civil Court, Mayohall Unit, Bangalore.
Advocate for Plaintiff : **KHAN & Co., Advocate & Consultants**
42/2, First Floor, Sai Baba Temple Road, Cambridge Layout, Halasuru, Bangalore - 08.
M : 9880658826

IN THE COURT OF THE 16th ADDL CITY CIVIL AND SESSION JUDGE AT BENGALURU (CCH-16)
O.S. No. 5459/2021

Between: Smt. Navakanthi, D/o Late. Ashirvadham, W/o. Sugumalar P, aged about 44 years, R/ at, 16, Lazar layout, 1st Cross, Cox Town, Bengaluru, And also R/at. 19/2, 1st Floor, behind Narashimaswamy Temple, Chagaleti Village, Jala Hobli, Yelahanka Taluk, Bengaluru. **...PLAINTIFF**

AND : Vathsala & Others. **...DEFENDANTS**

4. Sri. Dhiwakar, S/o, Ashirvadham, aged about 40 years, R/at. Kacharakanahalli, Bengaluru - 560084 .

Whereas plaintiff have instituted the above Case against you for the relief of partition and separate possession etc., you are hereby summoned to appear in this court in person or by a pleader duly instructed and able to answer all material questions, on the **16/01/2023 at 11:00 A.M.** to answer claims and as the day fixed for your appearance is appointed for the final disposal of the case, take notice that, in default of your appearance on the day afore mentioned on the matter will be heard and determined on your absence Placing you as ex-parte.

SCHEDULE

All that piece and parcel of the property bearing Site No.16, Lazar Layout, Cox Town, Bengaluru-560005 measuring to an extent of north to south 17.50 Mtrs and East to West 9.2 Mtrs, and bounded on: **East:** Site No.23, **West:** 1st Cross Road, **North:** Site No. 15, **South:** Site No. 17.

Given under my hand and seal of the court on the day 29/11/2022.

By order of the Court, Assistant Registrar, City Civil Court Bangalore.

Address of the Advocates:
Sri. C.N. Madhu
No. 69, MMH Layout, Bagaluru Village, Jala Hobli, Bengaluru North-562149.

ಪೆಡ್ಯೂಲ್ – 1
ನಮೂನೆ – ಎ
ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ
(ಭಾರತದ ದಿವಾಳಿತನ ಮತ್ತು ಮಂಡಳಿಯ ನಿಯಮ 14 (ಸ್ವಯಂಪ್ರೇರಿತ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2017)
ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್‌ನ ಮಧ್ಯಸ್ಥಗಾರರ ಗಮನಕ್ಕೆ

1.	ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು	ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್
2.	ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರ ಸಂಯೋಜನೆಯ ದಿನಾಂಕ	31-03-2008
3.	ಯಾವ ಅಧಿಕಾರದಡಿಯಲ್ಲಿ ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರನ್ನು ಸಂಯೋಜಿಸಲಾಗಿದೆ / ನೋಂದಾಯಿಸಲಾಗಿದೆ	ಕಂಪನಿಗಳ ರಿಜಿಸ್ಟ್ರಾರ್, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ
4.	ಕಾರ್ಪೋರೇಟ್ ಗುರುತು ಸಂಖ್ಯೆ / ಕಾರ್ಪೋರೇಟ್ ವ್ಯಕ್ತಿಯ ಸೀಮಿತ ಹೊಣೆಗಾರಿಕೆ ಗುರುತಿನ ಸಂಖ್ಯೆ	U63031KA2008SGC045831
5.	ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಚೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಚೇರಿ (ಯಾವುದಾದರೂ ಇದ್ದರೆ)	ಬಿ.ಎಂ.ಆರ್.ಸಿ.ಎಲ್. ಸೈಟ್ ಆಫೀಸರ್, 4ನೇ ಮಹಡಿ, ದೀಪಾಂಜಲಿ ನಗರ ಮೆಟ್ರೋ ಸ್ಟೇಷನ್ ಪಕ್ಕ, ಮೈಸೂರು ರಸ್ತೆ, ಬೆಂಗಳೂರು – 560 026
6.	ಕಾರ್ಪೋರೇಟ್ ವ್ಯಕ್ತಿಯ ದಿವಾಳಿ ಪ್ರಾರಂಭ ದಿನಾಂಕ	28-11-2022
7.	ಹೆಸರು, ವಿಳಾಸ, ಇ–ಮೇಲ್ ವಿಳಾಸ, ದೂರವಾಣಿ ಸಂಖ್ಯೆ ಮತ್ತು ಬರಬಾಸ್ತುದಾರರ ನೋಂದಾಯಿತ ಸಂಖ್ಯೆ	ಹೆಸರು : ಶ್ರೀ ರತ್ನಾಕರ ಶೆಟ್ಟಿ, ಆರ್.ಪಿ.ಎ.ಆರ್. & ಕಂ ಎಲ್.ಎಲ್.ಪಿ. ನಂ. 16, ಲೆವೆಲ್ 3, ಸ್ಕೈಲೇನ್ ಟವರ್ಸ್, 7ನೇ ಕ್ರಾಸ್, ಸಂಪಿಗೆ ರಸ್ತೆ, ಮಲ್ಲೇಶ್ವರಂ, ಬೆಂಗಳೂರು – 560 003. ಇ–ಮೇಲ್ ವಿಳಾಸ : rsshetty.co@gmail.com ಮೊಬೈಲ್ ಸಂಖ್ಯೆ : 99864 04040 ನೋಂದಣಿ ಸಂಖ್ಯೆ : IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	ಕ್ಲೈಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	27-12-2022

ಈ ಮೂಲಕ ಸೂಚನೆ ನೀಡುವುದೇನೆಂದರೆ **ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್** ದಿನಾಂಕ : **28-11-2022** ರಂದು ಸ್ವಯಂಪ್ರೇರಿತ ಧೃವೀಕರಣವನ್ನು ಪ್ರಾರಂಭಿಸಿದೆ.
ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್ ಮಧ್ಯಸ್ಥಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪುರಾವೆಯನ್ನು **27-12-2022** ರಂದು ಅಥವಾ ಮೊದಲು ಐಟಂ 7ರ ವಿರುದ್ಧವಾಗಿ ನಮೂದಿಸಲಾದ ಬರಬಾಸ್ತುದಾರರಿಗೆ ಸಲ್ಲಿಸಬಹುದು. ಆರ್ಥಿಕ ಸಾಲಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪುರಾವೆಯನ್ನು ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನಗಳ ಮೂಲಕ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಎಲ್ಲಾ ಇತರ ಮಧ್ಯಸ್ಥಗಾರರು ವೈಯಕ್ತಿಕವಾಗಿ, ಪೋಸ್ಟ್ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನಗಳ ಮೂಲಕ ಹಕ್ಕುಗಳ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸಬಹುದು.
ಕ್ಲೈಮ್‌ನ ಸುಳ್ಳು ಅಥವಾ ತಪ್ಪುದಾರಿಗೆಳೆಯುವ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸುವುದು ದಂಡಕ್ಕೆ ಆಹ್ವಾನಿಸಿದಂತಾಗುತ್ತದೆ.

ದಿನಾಂಕ : 02–12–2022
ಸ್ಥಳ : ಬೆಂಗಳೂರು

ಬರಬಾಸ್ತುದಾರರ ಹೆಸರು ಮತ್ತು ಸಹಿ
ರತ್ನಾಕರ ಶೆಟ್ಟಿ
ಬರಬಾಸ್ತುದಾರ

IN THE COURT OF THE HON'BLE 73rd ADDL. CITY CIVIL JUDGE AT BANGALORE (CCH-74)
O.S. No. 26090 / 2022

BETWEEN : M. VIJAYA, aged about 50 years, W/o. V. Bhaskar, Residing at No. 2, Near Jayalakshmi School, Muniswamappa Road, Subbalahanapalya, M.S. Nagar Post, Bangalore - 560 033. **...PLAINTIFF**

AND : 1. Smt. LAKSHMI, Aged about 30 years W/o Late Rajesh
2. Sri. Muruga, Aged about 37 years, S/o Settu,
3. Sri Venkatesh, aged about 35 years, S/o Settu, All are Residing at No. 22, Sai Enclave 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore - 560 043.
...DEFENDANTS

NOTICE TO THE DEFENDANTS AS PER ORDER V RULE 20 OF CODE OF CIVIL PROCEDURE BY WAY PAPER PUBLICATION

1. Smt. LAKSHMI, Aged about 30 years, W/o Late Rajesh, **2. Sri. Muruga**, aged about 37 years, S/o Settu, **3. Sri Venkatesh,** aged about 35 years, S/o Settu, All are Residing at No.22, Sai Enclave, 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore 560043.

Take notice that the Plaintiff above named has filed the present suit seeking the relief of Permanent Injunction and such other reliefs in respect of the suit Schedule properties against you. You are hereby summoned to appear in this court in person or through pleader **on 10.01.2023 at 11.'0 Clock** to answer the same failing which the matter will be heard and determined placing you as exparte.

SCHEDULE OF THE PROPERTY

All that piece and parcel of the property bearing Site No. 11, Khata No. 219/9, Property No. 7/1A1, Situated at Horamavu Village, K.R. Puram Hobli, Bangalore East Taluk, Within the limits of BBMP, Bangalore and bounded on the:

East by : Site No.12, **West by** : Site No.10, **North by** : Private Property, **South by** : 25 feet Road.

Measuring East to West 25 feet and North to South 58 feet totally measuring 1450 Sq.ft. along with shed.

By Order of the Court, Sheristedar, City Civil Court, Mayohall Unit, Bangalore.
Advocate for Plaintiff : **KHAN & Co., Advocate & Consultants**
42/2, First Floor, Sai Baba Temple Road, Cambridge Layout, Halasuru, Bangalore - 08.
M : 9880658826

BEFORE THE ASSISTANT COMMISSIONER KOLAR SUB DIVISION AT KOLAR
R.A. No. 511 / 2021

PLAINTIFFS : SMT. K. SAROJA,
Represented by her GPA holder, **...Appellant**
AND: TAHASILDAR AND OTHERS
...Respondents

NOTICE TO RESPONDENT Nos.2(c) & 2(d) by way of Paper Publication

2(c) Smt. Pinky, W/o Praveen Kumar, D/o Late J. Kishan Lal, Aged about 45 years, R/at #540/2, 16th Division, 1st Ward, Gandhinagara, Doddaballapura Town,
2(d) Smt. Neetu Chovdia, W/o Anil Kumar, D/o Late J. Kishan Lal, Aged about 43 years, R/at #191, 8th Main, 4th Cross, Behind Vidyapeeta, BSK 3rd Stage, Bengaluru.
...Respondent Nos.2(c) & (d)

WHEREAS, the appellant has filed the above appeal against the Respondents in respect of the Schedule Property mentioned therein, before the Hon'ble Assistant Commissioner, Kolar Sub-Division, Kolar, Said Case stands posted to **30.12.2022 at 3.P.M.** for your appearance. You being the Respondent Nos.2(c) & (d) in the above case are hereby called upon you to appear on that day before the said Court, either personally or through an Advocate. Otherwise, the case will be decided Ex-parte.

Given under my hand and seal of the Court on this day of 02-12-2022.

BY ORDER OF THE COURT,
Assistant Commissioner,
Kolar Sub Division, Kolar

Advocate for Appellant:
SRI. K. MUNIRAJU, Advocate
No.34/1, 3rd Floor, Above Mobile Tyre Tech, Opp to Sukhsagar Hotel, Kammanahalli Main Road, Bengaluru-560084.

IN THE COURT OF THE SENIOR CIVIL JUDGE AT BAGEPALLI
O.S. No. 175 / 2022

Plaintiff / S :- (1.) Smt. Samena Begum, D/o. Late K. Abdul Basheer, W/o. Mukthar Ahmed, Aged about 51 years. (2.) Sri Aftab Pasha Abdul Khader, S/o. Late K. Abdul Basheer, Aged about 42 years. Both are R/o. Door No.23-01, Armaan Residency, 2nd Floor, 2nd Main, 1st Cross, SRK Graden, Jayanagar, Bangalore South, Bangalore - 560 041. -V/s- Defendant/s:- (1.) Smt. S. Pavithra as another,

SUMMONS TO THE DEFENDANT No. 1 (1.) Smt. Pavithra, D/o. R.Srinivasa Reddy, W/o. Srinath, Aged about 55 Years, House Wife, R/o. Door No. 3464, 13th 'A' Main, HAL 2nd Stage, Bangalore - 560 075.

Whereas the plaintiffs have filed the above suit against you for specific performance in respect of Land bearing Sy.No. 56/2, measuring 2-13 guntas, Sy.No. 85 measuring 1-06 guntas, and Sy.No. 104 measuring 0-13 guntas, situated at Solamakalapalli village, Mittemari Hobli, Bagepalli Taluk, Chikkaballapur dist. You are hereby summoned to appear in this court in person or through Advocate duly appointed by you in that behalf on 07-01-2023 at 11 'O' clock to answer the claim and as the day fixed for your appearance is appointed for the final disposal of the suit.

Take notice that, in default of your appearance on the day before mentioned, the suit will be heard and determined in your absence. Given under my hand and the seal of court, this 25th Day of Nov. 2022.

BY ORDER OF THE COURT COURT
Sd/- Sheristedar
Court of Civil Judge
& JMFC, Bagepalli.

M.K. Allabakash
Advocate for Plaintiffs, Bagepalli.
Place : Bagepalli
Date : 29-11-2022

IN THE COURT OF THE XXIInd ADDITIONAL CITY CIVIL JUDGE AT BANGALORE (CCH-07)
O.S No. 1910/2019

Between
ICICI BANK LIMITED
Branch Office at Mittal Towers, M.G. Road, Bengaluru
Represented by its Power of Attorney Holder Mr. Sandeep S/o. Divakaran K. **...Plaintiff**
And
Mr. A. X. Stanislaus Raju
...Defendant

Notice to the Defendant Under Section Order 5 Rule 20 of Civil Procedure Code

To,
Mr. A. X. Stanislaus Raju
S/o. Mr. Anthony Xavier,
Aged about 35 years,
R/o. No.27, Acharya College Road, Hessargatta Main Road Near Mahalakshmi Studio, Bangalore, Bengaluru Rural-560 107

WHEREAS, the above-named Plaintiff has filed the above Original Suit for recovery of a sum of **Rs. 2,34,161.99 (Rupees Two Lakh Thirty-Four Thousand One Hundred Sixty-One and Paisa Ninety- Nine Only).** Directing the Defendant to pay the subsequent interest from **02-01-2019** at 24 % P.A. with monthly rests till the date of realization, to pay the costs of the suit.

You are hereby summonsed to appear before the court on **09/01/2023** at **11:00 A.M.** in person or through an advocate/pleader to answer the questions to the same, failing which the suit will be heard and determined ex-parte.

Given under my hand and seal of this Court, the 29/10/2022

By order of the Court, Asst. Registrar, City Civil Court Bengaluru

Advocate for Plaintiff
M.V. KINI & CO.,
Advocates & Solicitors
No. 32/12, 3A, 3rd Floor, Alsa Glendridge, Opp. St. Joseph College Bengaluru- 560 025

PUBLIC NOTICE

My client's, **Mr. Totada Nagaraj Harsha** S/o Sri.T.Nagaraj, aged about 46 years and **Mr.Puttaswamachari Chandrashekhar**, S/o Sri.Puttaswamachari, aged about 40 years, and **Smt.Roopa K.S.** W/o B.N.Shivakumar, aged about 34 years, having office at, No.10/1, Opposite Peenya RTO, KIADB Road, Peenya 1st Stage, Peenya, Bengaluru-560058. My clients with an intention to purchase the schedule properties from Owner M/s. G.P. Met Tech India Private Limited Rep by it managing director Sri.K.N.Gopal S/o Sri.K.Narayanappa, aged about 55 years, having Office at, No.46/4 and 46/5, Billakempanahalli Village, Bidadi Hobli, Ramanagar Taluk and District. The schedule properties are formed in converted Sy.No.166, measuring 1 acre 20 gunta, vide conversion order No.ALN(S)SR(K)24/2013-14, dated 26.08.2013, order issued by the Deputy Commissioner, Bengaluru District, Bengaluru, situated at Ramasandra Village, Kengeri Hobli, Bengaluru South Taluk. The schedule properties and other several sites totally 29 sites were formed by the owner by obtaining Layout plan permission in Sulikere Grama Panchayath on 23.12.2013. Originally land bearing Sy.No.166, measuring 2 acre 20 gunta was acquired by the Venkatappa through family partition. After the death of venkatappa his male children have sold the property infavour of Sri.Harinath through registered sale deed dated 11.07.1997, the said Sri.Harinath died on 31.03.2009. Thereafter, Smt. Mamatha w/o Late Harinath and two children have sold the 1 acre 20 gunta out of 2 acre 20 gunta in favour of M/s. G.P. Met Tech India Private Limited Rep by it managing director Sri.K.N.Gopal. The Venkatappa's daughters have executed consent deed recently except Smt. Gangamma. It was represented by the owner that, Smt.Gangamma died long back and there are no legal representatives to succeed her share in the above said property. Therefore, apart from the said owners, if any other person/s or claiming to be the legal representatives of Smt.Gangamma D/o Venkatappa, have any manner of claim or interest or demand over the schedule properties or entire Sy.No.166 of Ramasandra Village, Kengeri Hobli, Bengaluru South Taluk, they are hereby requested to file their objection/s (along with the photocopies of the documents on which they are relying) to the proposed sale transaction, with my client's office address above mentioned within 7 days from the date of publication of this notice. Objection/received thereafter will not be binding on my clients.

SCHEDULE

Item No.1 : All that piece and parcel of the property bearing **Site No.9,** measuring East to West 30 feet and North to South 52 feet, formed in converted Sy.No.166, measuring 1 acre 20 gunta, vide conversion order No.ALN(S)SR(K)24/2013-14, dated 26.08.2013, order issued by the Deputy Commissioner, Bengaluru District, Benagaluru, situated at Ramasandra Village, Kengeri Hobli, Bengaluru South Taluk Bengaluru, with the boundaries as follows:
East by : Road **West by** : Chikka Venkata Ramaiah's Land
North by : Site No.10 **South by** : Site No.8

Item No.2 : All that piece and parcel of the property bearing **Site No.10**, measuring East to West 30 feet and North to South 52 feet, formed in converted Sy.No.166, measuring 1 acre 20 gunta, vide conversion order No.ALN(S)SR(K)

ಧಾರ್ಮಿಕ ಆಚರಣೆಗಳು ಸಾಕಷ್ಟು ಮಹತ್ವವನ್ನು ನಮ್ಮ ಸಂಸ್ಕೃತಿ ಪರಂಪರೆಯಲ್ಲಿ ಪಡೆದುಕೊಂಡಿದೆ. ಅದನ್ನು ನಿರ್ಲಕ್ಷಿಸುವ ಕೆಲಸ ಸಲ್ಲ. ಭಕ್ತಿಭಾವದಿಂದ ಆಚರಣೆ ಮಾಡಿ ಭಗವಂತನ ಕೃಪೆ ದಕ್ಕಿಸಿಕೊಳ್ಳಬೇಕು

■ ಎಂಟಿಬಿ ನಾಗರಾಜ್ | ಸಚಿವರು

ಬೆಂಗಳೂರು ನಗರ-ಗ್ರಾಮಾಂತರ

ಶ್ರೀ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವ

ದೇವನಹಳ್ಳಿ: ದೇವನಹಳ್ಳಿ ಐತಿಹಾಸಿಕಕೋಟೆಯ ಇತಿಹಾಸವಿದ್ದು, ಮಳೆಯಾದ ಸಂದರ್ಭದಲ್ಲಿ ಕೋಟೆಯ ಕೆಲವು ಕಡೆಗಳಲ್ಲಿ ಶಿಥಿಲಗೊಂಡಿರುವುದನ್ನು ಪ್ರಾಚ್ಯವಸ್ತು ಸಂಗ್ರಹಾಲಯ ಮತ್ತು ಪುರಾತತ್ವ ಇಲಾಖೆ ಎಚ್ಚೆತ್ತುಕೊಂಡು ಅಭಿವೃದ್ಧಿಗೊಳಿಸಬೇಕೆಂದು ಮಾಜಿ ಶಾಸಕ ಪಿಳ್ಳಮುನಿಶಾಮಪ್ಪ ಒತ್ತಾಯಿಸಿದರು.

ದೇವನಹಳ್ಳಿ ಪಟ್ಟಣದ ಶ್ರೀ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವ ಸೇವಾ ಸಮಿತಿ, ಧಾರ್ಮಿಕ ಮತ್ತು ದತ್ತಿ ಇಲಾಖೆ ವತಿಯಿಂದ ನಡೆಯುತ್ತಿರುವ ಶ್ರೀ ವೇಣು ಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವದ ಮೊದಲ ದಿನದಲ್ಲಿ ಪಟ್ಟಣವು ವಿದ್ಯುತ್ ದೀಪಾಲಂಕಾರದಿಂದ ಕಂಗೊಳಿಸುವುದರ ಮೂಲಕ ಶ್ರೀ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷದೀಪೋತ್ಸವ ಸಂಕಲ್ಪ, ಪುಣ್ಯಾಹ, ವೇದಪಾರಾಯಣ, ಸಹಸ್ರ ಮೋದಕಹೋಮ, ಪೂರ್ಣಾಹುತಿ ಪೂಜಾ ಕಾರ್ಯಕ್ರಮ ದಲ್ಲಿ ಭಾಗವಹಿಸಿ ಅವರು ಮಾತನಾಡಿದರು. ಈಗಾಗಲೇ ಲಕ್ಷದೀಪೋತ್ಸವ ಕಾರ್ಯಕ್ರಮ ಅಧಿಕೃತವಾಗಿ ಗಣಪತಿ ಪೂಜೆಯನ್ನು ಮಾಡುವುದರ ಮೂಲಕ ಪ್ರಾರಂಭಿಸಲಾಗಿದೆ. ನಮ್ಮ ವೇಣುಗೋಪಾಲಸ್ವಾಮಿ ಲಕ್ಷ ದೀಪೋತ್ಸವ ಸಮಿತಿಯ ಅಧ್ಯಕ್ಷತೆ ವಹಿಸಿರುವ ಶಾಸಕ ಎಲ್.ಎನ್.ನಾರಾಯಣಸ್ವಾಮಿ ಅವರ ನೇತೃತ್ವದಲ್ಲಿ ಮಾಜಿ ಶಾಸಕರು, ಎಲೆಕೃಷ್ಣಪ್ಪ ಅವರ ವಂಶಸ್ಥರು, ಮುಖಂಡರಾದ ಸಿ.ಜಗನ್ನಾಥ್, ಎಲ್ಲಾ ಮುಖಂಡರು ಮತ್ತು ತಾಲೂಕಿನ ಜನತೆಯ ಸಮ್ಮುಖದಲ್ಲಿ ನಡೆಯುತ್ತಿದೆ. ಈಗಾಗಲೇ ಉಸ್ತುವಾರಿ ಸಚಿವ ಸುಧಾಕರ್ ಅವರನ್ನು ಭೇಟಿ ಮಾಡಿದಾಗ ಜಿಲ್ಲಾಡಳಿತ ಮತ್ತು ತಾಲೂಕು ಆಡಳಿತವನ್ನು ಚುರುಕುಗೊಳಿಸಲಾಗುತ್ತದೆ ಎಂದು ಹೇಳಿರುತ್ತಾರೆ. ಶಿಥಿಲಗೊಂಡ ಕೋಟೆಯನ್ನು ಅಭಿವೃದ್ಧಿ ಗೊಳಿಸಲು ಎಲ್ಲಾ ಮುಖಂಡರು ಒತ್ತಾಯಿಸುತ್ತಿದ್ದಾರೆ. ಈ ಲಕ್ಷದೀಪೋತ್ಸವ ಕಾರ್ಯಕ್ರಮವು ಎಲ್ಲರಿಗೂ ಶಾಂತಿ, ಸಮೃದ್ಧಿ ಕರುಣಿಸಲೆಂದು ಪ್ರಾರ್ಥಿಸಿದರು.

IN THE COURT OF THE XXII ADDL. CITY CIVIL AND SESSIONS JUDGE AT BENGAURU
P & Sc. No. 760 / 2022 (CCH-07)

Sri. BHASKARA SURYANARAYAN, S/o Late. Suryanarayana N.L., Aged about 53 years, Residing at No. 52/1, 8th Main (New 11 Main) Venkatappa Layout, Hosakerehalli, B.S.K. 3rd Stage, Bengaluru South, Bengaluru-560085.
...PETITIONER No.1

Smt. MANGALA N.S, D/o Late. Suryanarayana .N.L, W/o Sri Prabhakar, Aged about 55 years, Residing at No.283/A, 8th "C" Main, 2nd Stage, Milk Colony, Near Milk Colony Post Office, Malleshwaram West, Bengaluru-560 055.
...PETITIONER No. 2

SRI. MURALI .S S/o Late. Suryanarayana N.L, Aged about 51 years, Residing at Skanda, 1st Main Road, 1st "B" Cross, Nrupathunga Ext. Setthalli Road, Tumkur - 572 102. **...PETITIONER No. 3**

Represent by their GPA Holder of Petitioner No. 1 and 2 Sri. Bhaskara Suryanarayan, S/o. Late Suryanarayana N.L.

V/s

Nil **...Respondent**

PUBLIC NOTICE

WHEREAS the petitioners have filed the above petition under section 372 of Indian Succession Act for the grant of Succession Certificate and any other reliefs in their favour with respect of the schedule left by the mother of the petitioners who passed away on 07.09.2017 at their residence. This Hon'ble court has posted the above case for hearing **on 27.01.2023 at 11.00 A.M.** interested parties in the above subject matter may appear before the court on the above date **11.00 A.M** without fail, otherwise the matter will be heard and determined ex-parte.

SCHEDULE

Present/Current value of **Rs. 4,01,318/- (Rupees Four Lakhs One Thousand Three Hundred and Eighteen Only)** the UTI Mutural Fund Folio Nos as under:

a) Folio No. 517258124931, Value of Rs. 34,986=00
b) Folio No. 517258124931, Value of Rs. 2,24,408=21
c) Folio No. 51417419911, Value of Rs. 78,134=60
d) Folio No. 50233152751, Value of Rs. 63,789=56
Total Value of the Rs. 4,01,318=37.

Given under my hand and seal of the court on this 30.11.2022.

By Order of the Court, Assistant Registrar, City Civil Court, Bangalore
Advocate for Petitioners :
MANJUNATHA .K.T, Advocate
No. 914/1/2, 13th Main, Pipeline Maruthi Circle, Hanumanthanagar, Bengaluru - 560 019.

ಸಾಲ ವಸೂಲಾತಿ ಮೇಲ್ಮನವಿ ನ್ಯಾಯಮಂಡಳಿ, ಚೆನ್ನೈ
2022ರ ಐ.ಎ. ನಂ. 219
2016ರ ಎಂ.ಎ. ನಂ. 64

ಕೋಟಕ್ ಮಹೀಂದ್ರ ಬ್ಯಾಂಕ್ ಲಿಮಿಟೆಡ್
...ಅರ್ಜಿದಾರರು/ಅಪೀಲುದಾರರು
– ವಿರುದ್ಧ –
ಮೆ॥ ಕ್ರಿಯೇಟಿವ್ ಡಿಸೈನ್ ಸಿಸ್ಟಮ್ಸ್ & ಸಾಫ್ಟ್‌ವೇರ್ಸ್ ಪ್ರೈವೇಟ್ ಲಿಮಿಟೆಡ್
...ಪ್ರತಿವಾದಿಗಳು/ಪ್ರತಿವಾದಿಗಳು

ಗೆ,
ನವವಿಕಾಸ ಜಲ್ಲರ್ಸ್ & ಡೆವಲಪರ್ಸ್
–ಆರ್7– ಉದ್ದೇಶಿತ ಪ್ರತಿವಾದಿಗಳು
ಪಾಲುದಾರರು, ಕಚೇರಿ: ಫ್ಲ್ಯಾಟ್ ನಂ. 2, ಕ್ರೆಸೆಂಟ್ ಕೋರ್ಟ್, ನಂ. 8 ಕ್ರೆಸೆಂಟ್ ರಸ್ತೆ, ಹೈ ಗ್ರೌಂಡ್ಸ್, ಬೆಂಗಳೂರು – 560 001.
ಮತ್ತು
ನವವಿಕಾಸ ಜಲ್ಲರ್ಸ್ & ಡೆವಲಪರ್ಸ್
ನಂ.26, ವಿಕ್ಟೋರಿಯಾ ರಸ್ತೆ, ಬೆಂಗಳೂರು–560047.
ಸರ್,
ಮೇಲಿನ ಮೇಲ್ಮನವಿಯಲ್ಲಿ ಏಳನೇ ಪ್ರತಿವಾದಿ ಯಾಗಿ ಪ್ರಸ್ತಾವಿತ ಪ್ರತಿವಾದಿಯನ್ನು ಪ್ರತಿಪಾದಿಸಲು ಮೇಲ್ಕಂಡ ಹೆಸರಿನ ಅರ್ಜಿದಾರ / ಅಪೀಲಂಟ್ ಬ್ಯಾಂಕ್ ಮೇಲಿನ ಐಏ ಅನ್ನು ಸಲ್ಲಿಸಿದೆ.
ಮೇಲಿನ ಐಏ ದಿನಾಂಕ 18.11.2022 ರಂದು ಗೌರವಾನ್ವಿತ ಅಧ್ಯಕ್ಷರು, ಆಖಂಖಿ, ಚೆನ್ನೈ ಅವರ ಮುಂದೆ ಹಾಜರಾಗಿದ್ದು, ನಮ್ಮ ವಾದವನ್ನು ಆಲಿಸಿ ಮಾನ್ಯವೆಂದು ಪರಿಗಣಿಸಿದ ಗೌರವಾನ್ವಿತ ಅಧ್ಯಕ್ಷರು ನಿಮ್ಮೆಲ್ಲರಿಗೂ ದಿನಾಂಕ 06.12.2022 ರೊಳಗೆ ಹಿಂದಿರುಗಿಸಬಹುದಾದ ನೋಟಿಸ್ ನೀಡಿದ್ದಾರೆ.
ಗೌರವಾನ್ವಿತ ಸಾಲ ವಸೂಲಾತಿ ಮೇಲ್ಮನವಿ ನ್ಯಾಯಮಂಡಳಿ, 7ನೇ ಮಹಡಿ, ಹೆಚ್ಚುವರಿ ಕಚೇರಿ ಕಟ್ಟಡ, ಶಾಸ್ತ್ರಿ ಭವನ, ಹ್ಯಾಡೋಸ್ ರಸ್ತೆ, ಚೆನ್ನೈ–600 006 ಇಲ್ಲಿ ದಿನಾಂಕ 06.12.2022 ರಂದು ಬೆಳಗ್ಗೆ 10.30 ಗಂಟೆಗೆ ಖುದ್ದಾಗಿ ಅಥವಾ ವಕೀಲರ ಮೂಲಕ ಹಾಜರಾಗಲು ಸೂಚಿಸಲಾಗಿದೆ. ವಿಫಲವಾದಲ್ಲಿ ನಿಮ್ಮ ಅನುಪಸ್ಥಿತಿಯಲ್ಲಿ ಮೇಲಿನ ಐಏ ಅನ್ನು ಕೇಳಲಾಗುತ್ತದೆ ಮತ್ತು ನಿರ್ಧರಿಸಲಾಗುತ್ತದೆ.

ಮೆ॥ ರಾಮಲಿಂಗಂ ಮತ್ತು ಅಸೋಸಿಯೆಟ್ಸ್,
ವಕೀಲರು,
ಅರ್ಜಿದಾರರು/ಅಪೀಲ್ದಾರರ ವಕೀಲರು.
ನಂ.321 (ಹಳೆಯ ನಂ. 155), 2ನೇ ಮಹಡಿ, ತಂಬು ಚೆಟ್ಟಿ ಸ್ಟ್ರೀಟ್, ಚೆನ್ನೈ – 600 001.

IN THE COURT OF THE HON'BLE 73rd CITY CIVIL JUDGE AT BANGALORE (CCH-74)
O.S. No. 26089 / 2022

BETWEEN : V. BHASKAR, Aged about 63 years , S/o Veerabhadrappa, Residing at No. 2, Near Jayalakshmi School, Muniswamappa Road, Subbaihnapalya, M.S. Nagar Post, Bangalore - 560033, Represented by his GPA Holder Smt. M. VIJAYA, Aged about 50 years, W/o V. Bhaskar
...PLAINTIFF

AND : 1. Smt. LAKSHMI, Aged about 30 years W/o Late Rajesh
2. Sri. Muruga, Aged about 37 years, S/o Settu,
3. Sri Venkatesh, aged about 35 years, S/o Settu, All are Residing at No. 22, Sai Enclave 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore - 560 043. **...DEFENDANTS**

NOTICE TO THE DEFENDANTS AS PER ORDER V RULE 20 OF CODE OF CIVIL PROCEDURE BY WAY PAPER PUBLICATION

1. Smt. LAKSHMI, Aged about 30 years, W/o Late Rajesh, **2. Sri. Muruga**, aged about 37 years, S/o Settu, **3. Sri Venkatesh,** aged about 35 years, S/o Settu, All are Residing at No.22, Sai Enclave, 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore 560043.

Take notice that the Plaintiff above named has filed the present suit seeking the relief of Permanent Injunction and such other reliefs in respect of the suit Schedule properties against you. You are hereby summoned to appear in this court in person or through pleader **on 10.01.2023 at 11.'0 Clock** to answer the same failing which the matter will be heard and determined placing you as exparte.

SCHEDULE OF THE PROPERTY

Item No. 1: All that piece and parcel of the property bearing House List **Khatha No. 197/1, Situated at SUBBAIANAPALYA, Banaswadi Dhakle, K.R. Puram Hobli, Bangalore South Taluk**, Presently Bangalore East Taluk, within the limits of BBMP, Bangalore and bounded on the :

East by : Mathai Pillai's House, **West by** : K.B. Pillai's House, **North by** : 20 Feet Road, **South by** : Krishnappa's House.

Measuring East to West 28+52/2 feet and North to South 30 ½ + 39 feet along with existing house constructed in the property.

Item No. 2 : All that piece and parcel of the property bearing Site No. 6, Khatha No. 24/6, Situated at HORAMAVU VILLAGE, K.R. Puram Hobli, Bangalore East Taluk, within the limits of BBMP, Bangalore and bounded on the:

East by : Private Property, **West by** : 25 Feet Road, **North by** : Site No. 5, **South by** : Site No. 7.

Measuring East to West 40 feet and North to South 30 feet totally measuring 1200 sq.ft.

By Order of the Court, Sheristedar, City Civil Court, Mayohall Unit, Bangalore.
Advocate for Plaintiff : **KHAN & Co., Advocate & Consultants**
42/2, First Floor, Sai Baba Temple Road, Cambridge Layout, Halasuru, Bangalore - 08.
M : 9880658826

IN THE COURT OF THE 16th ADDL CITY CIVIL AND SESSION JUDGE AT BENGALURU (CCH-16)
O.S. No. 5459/2021

Between: Smt. Navakanthi, D/o Late. Ashirvadham, W/o. Sugumalar P, aged about 44 years, R/ at, 16, Lazar layout, 1st Cross, Cox Town, Bengaluru, And also R/at. 19/2, 1st Floor, behind Narashimaswamy Temple, Chagaleti Village, Jala Hobli, Yelahanka Taluk, Bengaluru. **...PLAINTIFF**

AND : Vathsala & Others. **...DEFENDANTS**

SUMMONS TO DEFENDANT NO.4.

4. Sri. Dhiwakar, S/o, Ashirvadham, aged about 40 years, R/at. Kacharakanahalli, Bengaluru - 560084 .

Whereas plaintiff have instituted the above Case against you for the relief of partition and separate possession etc., you are hereby summoned to appear in this court in person or by a pleader duly instructed and able to answer all material questions, on the **16/01/2023 at 11:00 A.M.** to answer claims and as the day fixed for your appearance is appointed for the final disposal of the case, take notice that, in default of your appearance on the day afore mentioned on the matter will be heard and determined on your absence Placing you as ex-parte.

SCHEDULE

All that piece and parcel of the property bearing Site No.16, Lazar Layout, Cox Town, Bengaluru-560005 measuring to an extent of north to south 17.50 Mtrs and East to West 9.2 Mtrs, and bounded on: **East:** Site No.23, **West:** 1st Cross Road, **North:** Site No. 15, **South:** Site No. 17.

Given under my hand and seal of the court on the day 29/11/2022.

By order of the Court, Assistant Registrar, City Civil Court Bangalore.

Address of the Advocates:
Sri. C.N. Madhu
No. 69, MMH Layout, Bagaluru Village, Jala Hobli, Bengaluru North-562149.

ಪೆಡ್ಯೂಲ್ – 1
ನಮೂನೆ – ಎ
ಸಾರ್ವಜನಿಕ ಪ್ರಕಟಣೆ
(ಭಾರತದ ದಿವಾಳಿತನ ಮತ್ತು ಮಂಡಳಿಯ ನಿಯಮ 14 (ಸ್ವಯಂಪ್ರೇರಿತ ದಿವಾಳಿ ಪ್ರಕ್ರಿಯೆ) ನಿಯಮಗಳು, 2017)
ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್‌ನ ಮಧ್ಯಸ್ಥಗಾರರ ಗಮನಕ್ಕೆ

1.	ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರ ಹೆಸರು	ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್
2.	ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರ ಸಂಯೋಜನೆಯ ದಿನಾಂಕ	31-03-2008
3.	ಯಾವ ಅಧಿಕಾರದಡಿಯಲ್ಲಿ ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರನ್ನು ಸಂಯೋಜಿಸಲಾಗಿದೆ / ನೋಂದಾಯಿಸಲಾಗಿದೆ	ಕಂಪನಿಗಳ ರಿಜಿಸ್ಟ್ರಾರ್, ಬೆಂಗಳೂರು, ಕರ್ನಾಟಕ
4.	ಕಾರ್ಪೋರೇಟ್ ಗುರುತು ಸಂಖ್ಯೆ / ಕಾರ್ಪೋರೇಟ್ ವ್ಯಕ್ತಿಯ ಸೀಮಿತ ಹೊಣೆಗಾರಿಕೆ ಗುರುತಿನ ಸಂಖ್ಯೆ	U63031KA2008SGC045831
5.	ಕಾರ್ಪೋರೇಟ್ ಸಾಲಗಾರರ ನೋಂದಾಯಿತ ಕಚೇರಿ ಮತ್ತು ಪ್ರಧಾನ ಕಚೇರಿ (ಯಾವುದಾದರೂ ಇದ್ದರೆ)	ಬಿ.ಎಂ.ಆರ್.ಸಿ.ಎಲ್. ಸೈಟ್ ಆಫೀಸರ್, 4ನೇ ಮಹಡಿ, ದೀಪಾಂಜಲಿ ನಗರ ಮೆಟ್ರೋ ಸ್ಟೇಷನ್ ಪಕ್ಕ, ಮೈಸೂರು ರಸ್ತೆ, ಬೆಂಗಳೂರು – 560 026
6.	ಕಾರ್ಪೋರೇಟ್ ವ್ಯಕ್ತಿಯ ದಿವಾಳಿ ಪ್ರಾರಂಭ ದಿನಾಂಕ	28-11-2022
7.	ಹೆಸರು, ವಿಳಾಸ, ಇ–ಮೇಲ್ ವಿಳಾಸ, ದೂರವಾಣಿ ಸಂಖ್ಯೆ ಮತ್ತು ಬರಬಾಸ್ತುದಾರರ ನೋಂದಾಯಿತ ಸಂಖ್ಯೆ	ಹೆಸರು : ಶ್ರೀ ರತ್ನಾಕರ ಶೆಟ್ಟಿ, ಆರ್.ಪಿ.ಎ.ಆರ್. & ಕಂ ಎಲ್.ಎಲ್.ಪಿ. ನಂ. 16, ಲೆವೆಲ್ 3, ಸ್ಕೈಲೇನ್ ಟವರ್ಸ್, 7ನೇ ಕ್ರಾಸ್, ಸಂಪಿಗೆ ರಸ್ತೆ, ಮಲ್ಲೇಶ್ವರಂ, ಬೆಂಗಳೂರು – 560 003. ಇ–ಮೇಲ್ ವಿಳಾಸ : rsshetty.co@gmail.com ಮೊಬೈಲ್ ಸಂಖ್ಯೆ : 99864 04040 ನೋಂದಣಿ ಸಂಖ್ಯೆ : IBBI/IPA-001/IP-P01630/2019-2020/12718
8.	ಕ್ಲೈಮ್‌ಗಳನ್ನು ಸಲ್ಲಿಸಲು ಕೊನೆಯ ದಿನಾಂಕ	27-12-2022

ಈ ಮೂಲಕ ಸೂಚನೆ ನೀಡುವುದೇನೆಂದರೆ **ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್** ದಿನಾಂಕ : **28-11-2022** ರಂದು ಸ್ವಯಂಪ್ರೇರಿತ ಧೃವೀಕರಣವನ್ನು ಪ್ರಾರಂಭಿಸಿದೆ.

ಬೆಂಗಳೂರು ಏರ್‌ಪೋರ್ಟ್ ರೈಲು ಲಿಂಕ್ ಲಿಮಿಟೆಡ್ ಮಧ್ಯಸ್ಥಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪುರಾವೆಯನ್ನು **27-12-2022** ರಂದು ಅಥವಾ ಮೊದಲು ಐಟಂ 7ರ ವಿರುದ್ಧವಾಗಿ ನಮೂದಿಸಲಾದ ಬರಬಾಸ್ತುದಾರರಿಗೆ ಸಲ್ಲಿಸಬಹುದು. ಆರ್ಥಿಕ ಸಾಲಗಾರರು ತಮ್ಮ ಹಕ್ಕುಗಳ ಪುರಾವೆಯನ್ನು ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನಗಳ ಮೂಲಕ ಮಾತ್ರ ಸಲ್ಲಿಸಬೇಕು. ಎಲ್ಲಾ ಇತರ ಮಧ್ಯಸ್ಥಗಾರರು ವೈಯಕ್ತಿಕವಾಗಿ, ಪೋಸ್ಟ್ ಮೂಲಕ ಅಥವಾ ಎಲೆಕ್ಟ್ರಾನಿಕ್ ವಿಧಾನಗಳ ಮೂಲಕ ಹಕ್ಕುಗಳ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸಬಹುದು.

ಕ್ಲೈಮ್‌ನ ಸುಳ್ಳು ಅಥವಾ ತಪ್ಪುದಾರಿಗೆಳೆಯುವ ಪುರಾವೆಗಳನ್ನು ಸಲ್ಲಿಸುವುದು ದಂಡಕ್ಕೆ ಆಹ್ವಾನಿಸಿದಂತಾಗುತ್ತದೆ.

ದಿನಾಂಕ : 02–12–2022
ಸ್ಥಳ : ಬೆಂಗಳೂರು

ಬರಬಾಸ್ತುದಾರರ ಹೆಸರು ಮತ್ತು ಸಹಿ
ರತ್ನಾಕರ ಶೆಟ್ಟಿ
ಬರಬಾಸ್ತುದಾರ

IN THE COURT OF THE HON'BLE 73rd ADDL. CITY CIVIL JUDGE AT BANGALORE (CCH-74)
O.S. No. 26090 / 2022

BETWEEN : M. VIJAYA, aged about 50 years, W/o. V. Bhaskar, Residing at No. 2, Near Jayalakshmi School, Muniswamappa Road, Subbalahanapalya, M.S. Nagar Post, Bangalore - 560 033. **...PLAINTIFF**

AND : 1. Smt. LAKSHMI, Aged about 30 years W/o Late Rajesh
2. Sri. Muruga, Aged about 37 years, S/o Settu,
3. Sri Venkatesh, aged about 35 years, S/o Settu, All are Residing at No. 22, Sai Enclave 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore - 560 043.
...DEFENDANTS

NOTICE TO THE DEFENDANTS AS PER ORDER V RULE 20 OF CODE OF CIVIL PROCEDURE BY WAY PAPER PUBLICATION

1. Smt. LAKSHMI, Aged about 30 years, W/o Late Rajesh, **2. Sri. Muruga**, aged about 37 years, S/o Settu, **3. Sri Venkatesh,** aged about 35 years, S/o Settu, All are Residing at No.22, Sai Enclave, 8th Cross, Kanagiri Main Road, Banjara Layout, Horamavu Agra, Bangalore 560043.

Take notice that the Plaintiff above named has filed the present suit seeking the relief of Permanent Injunction and such other reliefs in respect of the suit Schedule properties against you. You are hereby summoned to appear in this court in person or through pleader **on 10.01.2023 at 11.'0 Clock** to answer the same failing which the matter will be heard and determined placing you as exparte.

SCHEDULE OF THE PROPERTY

All that piece and parcel of the property bearing Site No. 11, Khata No. 219/9, Property No. 7/1A1, Situated at Horamavu Village, K.R. Puram Hobli, Bangalore East Taluk, Within the limits of BBMP, Bangalore and bounded on the:

East by : Site No.12, **West by** : Site No.10, **North by** : Private Property, **South by** : 25 feet Road.

Measuring East to West 25 feet and North to South 58 feet totally measuring 1450 Sq.ft. along with shed.

By Order of the Court, Sheristedar, City Civil Court, Mayohall Unit, Bangalore.
Advocate for Plaintiff : **KHAN & Co., Advocate & Consultants**
42/2, First Floor, Sai Baba Temple Road, Cambridge Layout, Halasuru, Bangalore - 08.
M : 9880658826

BEFORE THE ASSISTANT COMMISSIONER KOLAR SUB DIVISION AT KOLAR
R.A. No. 511 / 2021

PLAINTIFFS : SMT. K. SAROJA,
Represented by her GPA holder, **...Appellant**
AND: TAHASILDAR AND OTHERS
...Respondents

NOTICE TO RESPONDENT Nos.2(c) & 2(d) by way of Paper Publication

2(c) Smt. Pinky, W/o Praveen Kumar, D/o Late J. Kishan Lal, Aged about 45 years, R/at #540/2, 16th Division, 1st Ward, Gandhinagara, Doddaballapura Town,
2(d) Smt. Neetu Chovdia, W/o Anil Kumar, D/o Late J. Kishan Lal, Aged about 43 years, R/at #191, 8th Main, 4th Cross, Behind Vidyapeeta, BSK 3rd Stage, Bengaluru.
...Respondent Nos.2(c) & (d)

WHEREAS, the appellant has filed the above appeal against the Respondents in respect of the Schedule Property mentioned therein, before the Hon'ble Assistant Commissioner, Kolar Sub-Division, Kolar, Said Case stands posted to **30.12.2022 at 3.P.M.** for your appearance. You being the Respondent Nos.2(c) & (d) in the above case are hereby called upon you to appear on that day before the said Court, either personally or through an Advocate. Otherwise, the case will be decided Ex-parte.

Given under my hand and seal of the Court on this day of 02-12-2022.

BY ORDER OF THE COURT,
Assistant Commissioner,
Kolar Sub Division, Kolar

Advocate for Appellant:
SRI. K. MUNIRAJU, Advocate
No.34/1, 3rd Floor, Above Mobile Tyre Tech, Opp to Sukhsagar Hotel, Kammanahalli Main Road, Bengaluru-560084.

IN THE COURT OF THE SENIOR CIVIL JUDGE AT BAGEPALLI
O.S. No. 175 / 2022

Plaintiff / S :- (1.) Smt. Samena Begum, D/o. Late K. Abdul Basheer, W/o. Mukthar Ahmed, Aged about 51 years. (2.) Sri Aftab Pasha Abdul Khader, S/o. Late K. Abdul Basheer, Aged about 42 years. Both are R/o. Door No.23-01, Armaan Residency, 2nd Floor, 2nd Main, 1st Cross, SRK Graden, Jayanagar, Bangalore South, Bangalore - 560 041. -V/s- Defendant/s:- (1.) Smt. S. Pavithra as another,

SUMMONS TO THE DEFENDANT No. 1 (1.) Smt. Pavithra, D/o. R.Srinivasa Reddy, W/o. Srinath, Aged about 55 Years, House Wife, R/o. Door No. 3464, 13th 'A' Main, HAL 2nd Stage, Bangalore - 560 075.

Whereas the plaintiffs have filed the above suit against you for specific performance in respect of Land bearing Sy.No. 56/2, measuring 2-13 guntas, Sy.No. 85 measuring 1-06 guntas, and Sy.No. 104 measuring 0-13 guntas, situated at Solamakalapalli village, Mittemari Hobli, Bagepalli Taluk, Chikkaballapur dist. You are hereby summoned to appear in this court in person or through Advocate duly appointed by you in that behalf on 07-01-2023 at 11 'O' clock to answer the claim and as the day fixed for your appearance is appointed for the final disposal of the suit.

Take notice that, in default of your appearance on the day before mentioned, the suit will be heard and determined in your absence. Given under my hand and the seal of court, this 25th Day of Nov. 2022.

BY ORDER OF THE COURT COURT
Sd/- Sheristedar
Court of Civil Judge & JMFC, Bagepalli.

M.K. Allabakash
Advocate for Plaintiffs, Bagepalli.
Place : Bagepalli
Date : 29-11-2022

IN THE COURT OF THE XXIInd ADDITIONAL CITY CIVIL JUDGE AT BANGALORE (CCH-07)
O.S No. 1910/2019

Between
ICICI BANK LIMITED
Branch Office at Mittal Towers, M.G. Road, Bengaluru
Represented by its Power of Attorney Holder Mr. Sandeep S/o. Divakaran K. **...Plaintiff**
And
Mr. A. X. Stanislaus Raju
...Defendant

Notice to the Defendant Under Section Order 5 Rule 20 of Civil Procedure Code

To,
Mr. A. X. Stanislaus Raju
S/o. Mr. Anthony Xavier,
Aged about 35 years,
R/o. No.27, Acharya College Road, Hessargatta Main Road Near Mahalakshmi Studio, Bangalore, Bengaluru Rural-560 107

WHEREAS, the above-named Plaintiff has filed the above Original Suit for recovery of a sum of **Rs. 2,34,161.99 (Rupees Two Lakh Thirty-Four Thousand One Hundred Sixty-One and Paisa Ninety- Nine Only).** Directing the Defendant to pay the subsequent interest from **02-01-2019** at 24 % P.A. with monthly rests till the date of realization, to pay the costs of the suit.

You are hereby summonsed to appear before the court on **09/01/2023** at **11:00 A.M.** in person or through an advocate/pleader to answer the questions to the same, failing which the suit will be heard and determined ex-parte.

Given under my hand and seal of this Court, the 29/10/2022

By order of the Court, Asst. Registrar, City Civil Court Bengaluru

Advocate for Plaintiff
M.V. KINI & CO.,
Advocates & Solicitors
No. 32/12, 3A, 3rd Floor, Alsa Glendridge, Opp. St. Joseph College Bengaluru- 560 025

PUBLIC NOTICE

My client's, **Mr. Totada Nagaraj Harsha** S/o Sri.T.Nagaraj, aged about 46 years and **Mr.Puttaswamachari Chandrashekhar**, S/o Sri.Puttaswamachari, aged about 40 years, and **Smt.Roopa K.S.** W/o B.N.Shivakumar, aged about 34 years, having office at, No.10/1, Opposite Peenya RTO, KIADB Road, Peenya 1st Stage, Peenya, Bengaluru-560058. My clients with an intention to purchase the schedule properties from Owner M/s. G.P. Met Tech India Private Limited Rep by it managing director Sri.K.N.Gopal S/o Sri.K.Narayanappa, aged about 55 years, having Office at, No.46/4 and 46/5, Billakempanahalli Village, Bidadi Hobli, Ramanagar Taluk and District. The schedule properties are formed in converted Sy.No.166, measuring 1 acre 20 gunta, vide conversion order No.ALN(S)SR(K)24/2013-14, dated 26.08.2013, order issued by the Deputy Commissioner, Bengaluru District, Bengaluru, situated at Ramasandra Village, Kengeri Hobli, Bengaluru South Taluk. The schedule properties and other several sites totally 29 sites were formed by the owner by obtaining Layout plan permission in Sulikere Grama Panchayath on 23.12.2013. Originally land bearing Sy.No.166, measuring 2 acre 20 gunta was acquired by the Venkatappa through family partition. After the death of venkatappa his male children have sold the property infavour of Sri.Harinath through registered sale deed dated 11.07.1997, the said Sri.Harinath died on 31.03.2009. Thereafter, Smt. Mamatha w/o Late Harinath and two children have sold the 1 acre 20 gunta out of 2 acre 20 gunta in favour of M/s. G.P. Met Tech India Private Limited Rep by it managing director Sri.K.N.Gopal. The Venkatappa's daughters have executed consent deed recently except Smt. Gangamma. It was represented by the owner that, Smt.Gangamma died long back and there are no legal representatives to succeed her share in the above said property. Therefore, apart from the said owners, if any other person/s or claiming to be the legal representatives of Smt.Gangamma D/o Venkatappa, have any manner of claim or interest or demand over the schedule properties or entire Sy.No.166 of Ramasandra Village, Kengeri Hobli, Bengaluru South Taluk, they are hereby requested to file their objection/s (along with the photocopies of the documents on which they are relying) to the proposed sale transaction, with my client's office address above mentioned within 7 days from the date of publication of this notice. Objection/received thereafter will not be binding on my clients.

SCHEDULE

Item No.1 : All that piece and parcel of the property bearing **Site No.9,** measuring East to West 30 feet and North to South 52 feet, formed in converted Sy.No.166, measuring 1 acre 20 gunta, vide conversion order No.ALN(S)SR(K)24/2013-14, dated 26.08.2013, order issued by the Deputy Commissioner, Bengaluru District, Benagaluru, situated at Ramasandra Village, Kengeri Hobli, Bengaluru South Taluk Bengaluru, with the boundaries as follows:
East by : Road **West by** : Chikka Venkata Ramaiah's Land
North by : Site No.10 **South by** : Site No.8

Item No.2 : All that piece and parcel of the property bearing **Site No.10**, measuring East to West 30 feet and North to South 52 feet, formed in converted Sy.No.166, measuring 1 acre 20 gunta, vide